

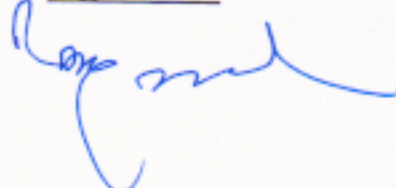
National Company Law Tribunal

Allahabad Bench

CP NO. 19/ALD/2018  
CA NO. 174/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Jaiprakash Associates Ltd vs. Jaypee Infrastructure  
Development  
SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of the Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	R. P. Agarwal	Adv.	Pet	
<u>2.</u>				

CP No. 19/ALD/2018, CA No.174/ALD/2017

Sri R.P.Agarwal, Advocate for the petitioner.

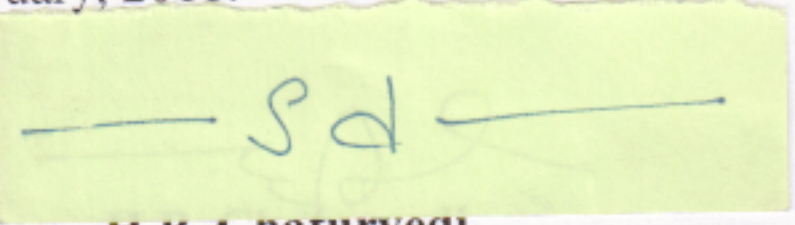
The present case is filed as Second Stage Motion petition, which has arises out of Company Application No. 174/ALD/2017 of this Tribunal. The interim order in detail is recorded separately.

The petitioner is directed to make paper publication by giving 15 days time and further also issue notice to the Central Govt. to the Secretary of Ministry of Corporate Affairs, RD, ROC and other Sectorial authorities as directed in detail order recorded separately.

The matter to be listed on <sup>15th</sup> 18<sup>th</sup> February, 2018.

Date: 25/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)